GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:763 ANSWERED ON:24.07.2015 Adulteration in Milk Antony Shri Anto ;Chaudhary Shri C.R.;Choudhary Shri Ram Tahal;Khaire Shri Chandrakant Bhaurao;Nath Shri Chand;Senguttuvan Shri Balasubramaniam;Singh Dr. Bhola;Singh Dr. Nepal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the production of milk in the country is commensurate with the rising population of the country, if so, the details thereof indicating production of milk and per capita availability of milk during each of the last three years and the current year, State/UT-wise;

(b) the steps taken/being taken by the Government to augment the production and supply of milk as per the standards set by the Food Safety Standard Authority of India;

(c) whether a large quantity of milk and milk products are being imported into the country from across the world, if so, the details thereof, item-wise and country-wise;

(d) whether the Government conducted/ proposes to conduct quality tests on imported milk and milk products during the said period, if so, the details and the outcome thereof and the follow up action taken by the Government thereon along with the mechanism put in place by the Government to conduct such tests;

(e) whether there has been a surge in the cases of production, sale and supply of adulterated and spurious milk in the country in the recent years; and

(f) if so, the details thereof indicating the number of incidences of milk adulteration reported, inspection/raids conducted, cases registered and convictions made during the said period, State and UT-wise?

Answer

(a) : Details of state-wise estimates of milk production during 2011-12 to 2014-15, and per

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Capita availability of milk during the said period are indicated in Annexure-I and Annexure-II respectively.

(b): The Department of Animal Husbandry, Dairying and Fisheries is implementing National Dairy Plan-I, National Programme for Bovine Breeding and Dairy Development, and Dairy Entrepreneurship Development Programme to augment milk production in the country.

(c): As per the data compiled through Food Import Clearance System (FICS), the quantity of milk and milk products imported during last three years and the current year is indicated in Annexure-III.

(d): The imported consignments referred to the Food Safety and Standards Authority of India (FSSAI) for clearance by the Custom Authorities are subjected to inspection and sampling by Authorised Officers of FSSAI, who also send the sample to Food analyst of notified laboratory.

(e) & (f): Cases of adulteration of milk have come to the notice of FSSAI. The Commissioners of Food Safety throughout the country have repeatedly been urged to ensure strict enforcement of standards of milk and milk products.

As per the information made available by State/UT Governments, the details of samples of milk collected, tested, found not conforming and action taken in such cases is indicated in Annexure-IV.